

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 85 of 2015**

Dated : 23<sup>rd</sup> December, 2016

In the matter of:

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**West Bengal State Electricity Distribution Co. Ltd. & Ors.**

**... Respondent(s)**

Counsel for the Appellant :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **31<sup>st</sup> January, 2017.**

*suman*

*Court Master*